

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1207  
ANSWERED ON:08.08.2011  
FINANCIAL ASSISTANCE TO SCS  
Punia Shri P.L.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government provides financial grant or loan to Scheduled Caste people living in rural areas to start any business to improve their living standard;
- (b) if so, the number of people who have been provided grant or loan during the last three years in Uttar Pradesh and particularly in Barabanki district;
- (c) whether the Government is aware of the fact that the people belonging to Scheduled Caste are facing problem in getting loan/grant; and
- (d) if so, the steps being taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a) The Ministry of Social Justice and Empowerment is releasing financial assistance to the States/UTs under the scheme 'Special Central Assistance to Scheduled Castes Sub Plan'(SCA to SCSP), which inter-alia, provides for subsidy @50% of the project cost subject to maximum of Rs.10,000/-, per BPL SC beneficiary, both in rural and urban areas, for giving thrust to family oriented income generating programmes.

National Scheduled Castes Finance and Development Corporation (NSFDC), a Central Public Sector Enterprise, under this Ministry, also has Schemes for providing training and loans at concessional rates to SC families having income below double the poverty line through State Channelising Agencies (SCAs).

(b) to (d): As reported by the Government of Uttar Pradesh, the number of beneficiaries covered under the Scheme of SCA to SCSP during the last three years is as follows:

S.No. Year Beneficiaries(in lakh)

1. 2008-09 0.83
2. 2009-10 1.12
3. 2010-11 1.01

District wise details in respect of beneficiaries is not maintained at the Central level.

NSFDC, inter-alia, provides concessional loans to its target group in Uttar Pradesh through Uttar Pradesh Scheduled Castes Finance & Development Corporation (UPSCFDC). The disbursement of funds on this account was made by NSFDC to UPSCFDC last during 2006-07. Thereafter, NSFDC could not release funds to UPSCFDC due to non-remittance of over dues of Rs.43.12 crore (out of which Rs.38.11 crore are more than one year old) by UPSCFDC and non-provision of Block Guarantee.

In order to avoid inconvenience to the beneficiaries, due to above reason, the State Govt. has been requested to take appropriate remedial measures, inter-alia, in the Conference of Principal Secretaries/Secretaries of Social Welfare of the States/UTs, held in October/November, 2010.